

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-369/2015

New Delhi, this the 03rd day of June, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Surender Singh Jakhar, (working as AAO),
Aged about 46 years,
S/o Sh. D.S. Jakhar,
R/o F-4/74, Sec-16, Rohini,
Delhi. Applicant
(By Advocate: Sh. M.K. Bhardwaj)

Versus

UOI & Ors, Through :

1. The Secretary,
Ministry of Finance,
North Block, New Delhi.

2. The Controller General of Accounts,
Ministry of Finance,
Department of Expenditure,
Lok Nayak Bhawan,
New Delhi. Respondents
(By Advocate : Sh. Rajeev Kumar)

ORDER (ORAL)

Today when this matter was taken up, both the sides agreed that this OA has become infructuous since the relief prayed for has already been granted. Accordingly, this OA is dismissed as infructuous.

(Shekhar Agarwal)
Member (A)

/ns/